

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB 648 (ND)/2019

IN THE MATTER OF:

Mr. Sudhir Gupta

Vs

M/s. Edward Keventer (Successors) Pvt. Ltd.

...PETITIONER

...RESPONDENT

SECTION

Under Section 7 IBC 2016

Order delivered on 17.10.2019

Coram:

Shri Ch. Mohd. Sharief Tariq,

Hon'ble Member (Judicial)

Shri Kapal Kumar Vohra,

Hon'ble Member (Technical)

For the Petitioner/Applicant

: -Sh.Piyush Singh , Aditya Parolia, Kumar
Priadyuman, Prateek Vats, Purusharth Bisht

For the Corporate Debtor

: Mr.Kartik Nayar, Ms.Meghna Mishra,
Ms.Aishwarya, Manjira Das Gupta

ORDER

Both the sides are present. Counsel for the CD prayed for adjournment. Matter is posted for final submissions . Put up on 6th Nov.,,2019.

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(K. K. VOHRA)
MEMBER (TECHNICAL)

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(Ch. MOHD. SHARIEFTARIQ)
MEMBER (JUDICIAL)